
NOTICE.

Owing to the Durga Puja holidays only Part I of the Gazette will be published on the 8th and the 15th October 1937. Notifications intended for publication in other parts of the Gazette will be held over for issue on the 22nd October 1937.



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 40. CUTTACK, FRIDAY, SEPTEMBER 24, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED

PROGRAMME OF RETURN JOURNEY OF HIS EXCELLENCY THE GOVERNOR OF ORISSA TO PURI.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
SEPTEMBER 1937—			
Thursday, 30th ..	6.00 P.M.	Leave Cuttack	... By special train.
	7.45 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

THE PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

Lt. Md. Raza Khan, Bahadur, Indian Aide-de-Camp.

J. S. WILCOCK,

*Secretary to His Excellency
the Governor of Orissa.*HOME, REVENUE AND FINANCE
DEPARTMENTS.

NOTIFICATIONS.

The 21st September 1937.

No. 11230—ID/4-17/37-A.—B a b u Sachchidananda Misra, Deputy Magistrate and Deputy Collector and Subdivisional Officer, Chatrapur in the district of Ganjam, is granted leave on average pay for one month under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 26th August 1937.

The 21st September 1937.

No. 11250—ID/4-18/37-A.—S r i m a n Gopinath Behera, Deputy Magistrate and Deputy Collector and Subdivisional Officer of Ghumsur in the district of Ganjam, is appointed to hold charge of the Bhadrak subdivision of the district of Balasore during the absence, on leave, of Babu Manmatha Nath Basu or until further orders.

The 21st September 1937.

No. 11254—ID/4-18/37-A.—B a b u Purna Chandra Mahanti, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Balasore, is appointed as Subdivisional Officer, Ghumsur, in the district of Ganjam.

The 21st September 1937.

No. 11258—ID/4-18/37-A.—Mr. Prabhat Chandra Patra, Deputy Magistrate and Deputy Collector in the district of Cuttack, is appointed to hold charge of the Sadr subdivision of the district of Balasore.

So much of the notification no. 11042-A., dated the 15th September 1937, as relates to his appointment to hold charge of the Bhadrak subdivision of the district of Balasore, is cancelled.

P. T. MANSFIELD,

*Chief Secretary to Government.**The 21st September 1937.*

No. 11248—P2C/9 of 37-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

(a) to confer upon Bhuyan Sarat Chandra Bidyadhar Mangaraj Mahapatra, who has been appointed to be president of the panchayat of union no. VII of police-station Bonth in the district of Balasore in place of Bhuyan Purna Chandra Bidyadhar Mangaraj Mahapatra, the powers of a Magistrate under sections 64, 127 and 128 of the Criminal Procedure Code within the limits of the said union.

(b) to declare that he may exercise the said powers during the unexpired portion of three years ending on the 6th July 1938 for which Bhuyan Purna Chandra Bidyadhar Mangaraj Mahapatra was empowered to hold the office of the president of the said panchayat.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.**The 22nd September 1937.*

No. 3519—Mis.-285/37-R.—The following candidate has passed the Revenue Agentship Examination held on the 9th August 1937:—

District.	Name of candidate.
Cuttack	Babu Dayanidhi Behara.

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATION.

The 22nd September 1937.

No. 7043-L.S.-G.—The following notification, issued by the Government of India, Department of Education, Health and Lands, is republished for general information.

E. R. WOOD,

Secretary to Government.

FOREST.

The 26th August 1937.

No. F. 32-7/36-F.—Mr. Rameshwar Sahai, I.F.S., Deputy Conservator of Forests, Madras, is permanently transferred to Bihar and Orissa, with effect from the forenoon of 1st April 1937.

This Department notification no. F. 32-7/36-F., dated the 1st July 1937, is hereby cancelled.

M. S. A. HYDARI,

Secretary.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 16th September 1937.

No. 5018.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act (VI of 1932), into the constitution, working and financial condition of the Inam Dengapodoro Co-operative Society bearing registration no. J.-188 of 19th February 1928 in the Kodala Taluq in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint M. R. Ry. M. Ramamurty Pantulu Garu, Assistant Registrar, Co-operative Societies, Ganjam Circle, to be liquidator of the abovenamed society.

The 22nd September 1937.

No. 5113.—Whereas an application has been received from the Balasore Central

Co-operative Bank, Limited, praying for an order under section 24 (A) of the Bihar and Orissa Co-operative Societies Act (VIII of 1935) to call a meeting of fixed depositors of the said bank to consider a scheme of compromise with them outlined in the said application, I, hereby, in exercise of the powers conferred on me by that section, order that a meeting of the above creditors of the said bank shall be held at the office of the bank at 9 A.M. on the 8th October 1937 under the chairmanship of the Collector of Balasore and ex-officio chairman of the bank, to consider the said scheme and any other matter that may be laid before the meeting in connection with the scheme.

S. C. ROY,

Deputy Registrar,

Co-operative Societies, Orissa.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATIONS.

The 16th September 1937.

No. 19-A.—Babu Rudra Prasanna Misra, on being relieved of his appointment as Assistant Registrar of the Circuit Court at Cuttack, is appointed to be a Munsif in the judgeship of Cuttack-Sambalpur to be stationed ordinarily at Kendrapara, vice Babu Bipra Charan Das, transferred.

The 16th September 1937.

No. 20-A.—Babu Gopabandhu Misra, Munsif of Puri in the judgeship of Ganjam-Puri, is appointed to be a Munsif in the judgeship of Cuttack-Sambalpur to be stationed ordinarily at Sambalpur, vice Babu Nirmal Chandra Ganguly, transferred.

The 16th September 1937.

No. 21-A.—Babu Nirmal Chandra Ganguli, Munsif of Sambalpur in the judgeship of Cuttack-Sambalpur, is appointed to be a Munsif in the judgeship of Ganjam-Puri to be stationed ordinarily at Puri, vice Babu Gopabandhu Misra, transferred.

By order of the High Court,

S. K. DAS,

Registrar.